

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NOs. 654 & 655 OF 2016 IN
DFR NO. 3557 OF 2016**

Dated: 13th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor , Technical Member**

In the matter of:

**Bharat Aluminium Co. Ltd. Appellant(s)
Vs
Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Piyush Singh

Counsel for the Respondent(s) : ----

ORDER

IA NOs. 654 & 655 OF 2016
(Appls. for leave to appeal and condonation of delay)

Issue notice to the Respondents returnable on 16.01.2017. Dasti,
in addition, is permitted.

List the matter on 16.01.2017.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt